

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-26/1994/4751/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chandan Das,
District & Sessions Judge,
Tinsukia.

Dated Guwahati the 19 December, 2020.

Sub:- **Winter vacation.**

Ref:- Your letter No. DJT/4851/2020, dtd. 10th December, 2020.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail winter vacation w.e.f. 24.12.2020 to 31.12.2020 along with station leave permission from the morning of 24.12.2020 till the morning of 02.01.2021.

The Addl. District & Sessions Judge, FTC No. 2, Tinsukia and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-26/94/4752-1A, dated 11.12.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Pdas